## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.A(CAA) No.229/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M.

Name of the Company		Reward Consultants Pvt Ltd.		
Under Section		230-232		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	CA SHAS	HI ACAONA	PETITIONEN	Jal 25/1/12

## ORDER

Ld. Pr. CA for the petitioner made a request for adjournment. Prayer is allowed.

List on 17/01/2018.

(Jinan K.R.)

Member (J)

(V.P.Singh) Member (J)